

(c). In order to enable the domestic phosphatic fertilizer industry to reduce their cost of production, customs duty on import of phosphoric acid has been abolished. At present there is no proposal for any other relief to the phosphatic industry.

Since imports are arranged to bridge the gap between the demand and supply, no steps are contemplated for restricting imports.

Shortage of Water in South Delhi

3089. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is acute shortage of unfiltered water in government colonies in South Delhi, such as R.K. Puram, Shrinivaspuri;

(b) if so, the reasons thereof and the steps taken to overcome the situation;

(c) whether the government propose to install shallow tubewells to augment the unfiltered water supply;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the number of tubewells installed to supply potable drinking water in each of the last three years in R. K. Puram, Shrinivespuri, Moti Bagh etc.;

(f) the number out of these in working condition; and

(g) the steps taken to reactivate the idle tubewells?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K.

THUNGON): (a) to (g). The information is being collected and will be laid on the table of the Sabha.

Construction of Under-Bridges and over-Bridges

3090. DR. C. SILVERA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of under-bridges and over-bridges undertaken for construction in Delhi during the last three years;

(b) the location of these bridges, locality-wise;

(c) the amount spent so far on each such project;

(d) whether any target for completion of work of each project has been fixed;

(e) if so, the details thereof along with progress made on each project as on February 28, 1993;

(f) whether the Government have taken/proposed to be taken some steps to ensure completion of these project during 1993; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Municipal Corporation of Delhi has reported that two road under bridge projects and construction of two additional openings have been undertaken by them during the last three years. The Public Works Deptt., Government of National Capital Territory has reported that one rail under